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- (a) whether elections to the posts of the Directors of the Kendriya Bhandar (Central Government Employees Consumer Cooperative Society Ltd.) have been conducted this year;
 - (b), if so, when; and
- (c) if answer to part (a) above be in negative, what are the reasons for which the elections could not be conducted so far?
- " THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): 1 a) No, Sir.
 - (b) Does not arise.
- (c> Under the bye-laws the General Body of the Society shall elect 8 Directors every two years from among them, who shall hold office for a period of two years commencing from 1st July, next. If for any reason the elections cannot be held before 1st July, the retiring Directors shall hold office for a period of six months or till the eletcions are completed, whichever is earlier. The election of the 8 existing Directors was conducted by the General Body on 25-10-83 and their term came to an end on 30-6-85. However., they continue to hold office pending fresh election? which should be held within six months of 30-6-85. The Board of Directors in its meeting held on 21-11-85 have decided to hold the elections of 8 Directors on the 30th December, 1985.

Payment towards Pensioners

- 1274. SHRI M. BASAVARAJU: Will the PRIME MINISTER be pleased to state:
- (a') what is the number of pensioners including ex-employees, widow/dependent on the rolls of Government as on 31st March. 1085; and

- (b) what is the estimated amount payable to the pensioners on monthly average?
- THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM., (a) The information is not readily available.
- (b) The monthly average' amount payable to the pensioners as per the Budget estimates for 1985-86 works out to Rs. 87.37 Crores (approximately).

Proposal of Pakistani President for talks on Siachen

- 1275. SHRI CHIMANBHAI MEH-TA; Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the President of Pakistan ha_s made some suggestions and proposals to Prime Minister of India for negotiations to sort out the Siachen Glacier issue;
- (b) if so, what are the details thereof;
- (c) whether Government's attention has been drawn to the news item which appeared in the 'Indian Express, of 70th November, 1984 under j the caption 'Rajiv agreed to talks on Siachen with Zia\;
 - (d) if so, what are the details there.
 - (e) what is the reaction of Govt. in this regard; and
 - (£) when the talks are likely to take place and at what level?
- THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a), to (f) The Siachen Gla-'!<T and the area adjoining it, ig a part of the territory of the Indian Stai^e of Jammu and Kashmir. The